

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 26th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 69/2019	Mahendra Dan Vs. State of Rajasthan	
2.	Original Application No. 70/2019	Aniket kashyap Vs. State of Bihar	
3.	Original Application No. 71/2019	Sanjeev S J, President, Environmental Protection and Research Council Vs. State of Kerala	
4.	Original Application No. 72/2019	Rakesh Singh Vs. State of Punjab	
5.	Original Application No. 73/2019	Sat Narain, Secretary, Vikas Karya Samiti, Yadav Park, Nagloi Vs. Govt. of NCT of Delhi	
6.	Original Application No. 74/2019	Residents of Village Tikri Kalan Vs. Govt. of NCT of Delhi	
7.	Original Application No. 75/2019	S. Mathivanan Vs. State of Tamil Nadu	
8.	Original Application No. 79/2019	M. C. Kataria Vs. Govt. of NCT of Delhi	
9.	Original Application No. 91/2019	Akshay Kumar Singh Vs. State of Haryana	
10.	Original Application No. 92/2019	J Kumar Vs. State of Uttar Pradesh	

For orders, cause list and other information please visit our website: www.greentribunal.gov.in